

**CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL
REGIONAL BENCH AT HYDERABAD**

Division Bench - Court No. – I

Sl. No	Application No. OR Appeal No.	Appellant	Respondent	Impugned Order No.
1	ST/30572/2016	Bharat Engineering Company	HYDERABAD-III	Order-in-Original No. 25/2015-Hyd-III-Commr(ST) dated 29.03.2016
2	ST/30965/2016	Central Institute Of Tool Design	HYDERABAD-IV	Order-in-Original No. HYD-EXCUS-004-COM-017-16-17 dated 27.07.2016
3	ST/31094/2016	Vinod Tubes Pvt Ltd.,	HYDERABAD-IV	Order-in-Appeal No. HYD-EXCUS-004-APP-0043-16-17 ST dated 10.05.2016
4	E/30138/2017	Instrument Techniques Pvt Ltd	HYDERABAD-IV	Order-in-Appeal No. 128/2013 (H-IV) CE dated 24.12.2013
5	E/30477/2017	Aurobindo Pharma Limited	HYDERABAD-I	Order-in-Appeal No. HYD-EXCUS-001-APP-082 & 083-16-17 ST dated 27.12.2016
6	ST/30205/2017	Bharat Heavy Electricals Limited	HYDERABAD-I	Order-in-Original No. HYD-EXCUS-001-COM-051-16-17 dated 31.10.2016
7	ST/30336/2017	Hindustan Aeronautics Limited	HYDERABAD-IV	Order-in-Appeal No. HYD-EXCUS-004-APP-0213-16-17 ST dated 09.12.2016
8	ST/31047/2017	Sudhir Kumar Purmi	Hyderabad - G S T	Order-in-Appeal No. HYD-EXCUS-001-APP-0060-17-18 ST dated 19.05.2017
9	ST/31147/2017	Pennar Industries Limited	Medchal - G S T	Order-in-Original No. 42/2016(ST) dated 30.09.2016
10	E/30124/2019	Lakhani Steel Industries	Medchal - G S T	Order-in-Appeal No. HYD-EXCUS-MD-AP2-0037-18-19 dated 30.07.2018
11	E/30125/2019	Iqbal Ali Lakhani	Medchal - G S T	Order-in-Appeal No. HYD-EXCUS-MD-AP2-0039-18-19-CE dated 30.07.2018
12	E/30126/2019	Siraj Ali Lakhani	Medchal - G S T	Order-in-Appeal No. HYD-EXCUS-MD-AP2-0038-18-19-CE dated 30.07.2018
13	ST/30062/2019	G Hari Babu Chairman & Managing Director	Medchal - G S T	Order-in-Original No. HYD-EXCUS-001-COM-013-18-19 dated 18.10.2018
14	ST/30063/2019	Lahari Holiday Homes Ltd	Medchal - G S T	Order-in-Original No. HYD-EXCUS-001-COM-013-18-19 dated 18.10.2018
15	ST/30113/2019	Akruti Institute Of Plastic & Cosmetic Surgery	Medchal - G S T	Order-in-Appeal No. HYD-EXCUS-MD-AP2-0108-18-19-ST dated 31.10.2018

16	ST/30136/2019	Rodi Consultants	Medchal - G S T	Order-in-Appeal No. HYD-EXCUS-MD-AP2-0093-18-19-ST dated 28.09.2018
17	ST/30180/2019	Novopan Industries Ltd	Medchal - G S T	Order-in-Appeal No. HYD-EXCUS-MD-AP2-0096-18-19-ST dated 15.10.2018
18	ST/30401/2019	Hindustan Aeronautics Limited	Hyderabad - G S T	Order-in-Original No. HYD-EXCUS-001-COM-018-18-19 dated 31.12.2018
19	ST/30489/2019	Prathima Multiplex Pvt Ltd	Hyderabad - G S T	Order-in-Appeal No. HYD-EXCUS-MD-AP2-0124-18-19-ST dated 25.03.2019
20	ST/30597/2019	Grob Machine Tools India Pvt Ltd	Medchal - G S T	Order-in-Appeal No. HYD-EXCUS-MD-AP2-0130-18-19-ST dated 27.03.2019
21	ST/21197/2014	Anil Engineering Works	Hyderabad-IV	Order-in-Appeal No. 212/2013 (H-IV) S.Tax & No. 03/2013 (H-IV) (D) S.Tax dated 13.12.2013
22	E/21120/2015	Global Steel Company	Hyderabad-I	Order-in-Original No. HYD-EXCUS-001-COM-027-14-15 dated 20.01.2015
23	ST/31166/2017	Jasleen Enterprises	Secunderabad – GST	Order-in-Appeal No. HYD-EXCUS-003-APP-024-17-18 dated 21.06.2017
24	ST/31167/2017	Jasleen Enterprises	Medchal - GST	Order-in-Appeal No. HYD-EXCUS-MD-AP2-0042-17-18-CE dated 04.09.2017

Appearance:
For the Appellant
None

For the Respondent
Departmental Representatives:

Ms. N. Sailaja Kumari, Shri N. Bhanu Kiran,

Coram: Hon'ble Mr. P.V. SUBBA RAO), MEMBER (TECHNICAL)
Hon'ble Mr. P. DINESHA, MEMBER (JUDICIAL)

FINAL ORDER No. A/31040-31063/2020

Date of Hearing:03.11.2020
Date of Decision:03.11.2020

[ORDER PER: BENCH]

1. Learned Departmental Representative has submitted that in these cases the assessee applied under Sabka Vishwas (Legacy Dispute

(3)

Resolution) Scheme, 2019 and discharge certificates have been issued. Accordingly, these appeals are dismissed as deemed to have been withdrawn as per Section 127(6) of the Finance (No.2) Act, 2019.

(Order dictated & pronounced in open court)

(P. VENKATA SUBBA RAO)
MEMBER (TECHNICAL)

(P. DINESHA)
MEMBER (JUDICIAL)

Jaya